# NATIONAL COMPANY LAW TRIBUNAL
# KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)**

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| PETITION No./IA No. | IA(IBC)/518/KOB/2023 in TIBA/08/KOB/2019 |
| SECTION | SEC 60(5) & 32 a IBC R/W RULE 11 NCLT. |
| NAME OF PARTIES | MANI MOUNTAIN VIEW HOSPITALITY PVT LTD V/S ARAVINDAKSHAN NAIR R (LIQUIDATOR) OF LAKE VIEW AYURVEDIC RESORT & RESEARCH CENTRE PVT LTD AND 3 OTHERS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | M/S MENON &PAI. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | ARUN CHANDY (GOVT. PLEADER), INDIA LAW |

**27 JUNE 2024**

## O R D E R

**IA(IBC)/518/KOB/2023 in TIBA/08/KOB/2019**

Learned Senior Counsel, Mr. Ratnanko Banerji appears along with Learned Counsel, Mr. Paulose C Abraham for the Applicant through virtual mode. Learned Counsel, Mr. Cyriac Tom (R1-Liquidator) (physically), Learned Counsel, Mr. Vinod P V (R2) (physically), and Learned Government Pleader, Mr. Arun Chandy (R4) (physically) are present. None appears on behalf of R3.

At the request of the counsel appearing for R2 matter renotified to **28.06.2024.**

**Sd /-** **Sd /-**

**SHYAM BABU GAUTAM**
**MEMBER (TECHNICAL)**

**T.KRISHNA VALLI**
**MEMBER (JUDICIAL)**